

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>JUDGMENT</u>	
1	CRI REV APP	100650/2019	Shefali Chetan Shrimankar-Aplcnt. Vs Harish Ratanshi Visharia-Respdt.	Pravina J. Kanani
			<u>ARGUMENTS</u>	
2	CRI APPEAL	100141/2018	Nilesh Jagannath Kamble @ MA 519/18 @ BA 391/18 - Appellant / Org. Accused Vs The State of Maharashtra - Vikhroli Police Station - Respondent	Deepak Paikrao
3	CRI APPEAL	100610/2018	Irfan Rahatali Shaikh@Kafan@MA-1914-18,- A-1785-18-Aplnt. Vs State of Maharashtra-Vinobha Bhawe Nagar P. Stn.-Respdts.	Manoj R. Dubey and Assoc.
4	M A IN ABA	100461/2019	Smurti S Waghdhare Vs State Bandra Police Station	Diwakar R Singh
			<u>EVIDENCE PART HEARD</u>	
5	SESSIONS CASE	100330/2015	The State Sion Police Station Vs Asagarali Matinoor Raheman Shaikh @ Akshay Khan	APP P.S.Tawade Adv. Keshav Chavan
			<u>CHARGE</u>	
6	SESSIONS CASE	100765/2018	The State of Maharashtra-V. B. Nagar Police Station Vs Rajesh Govardhan Jaiswal and Others 03	APP
			<u>APPEARANCE</u>	
7	SESSIONS CASE	100158/2019	The State of Maharashtra-DCB CID Unit II Vs Mohammed Tabrez Daud Shaikh and Ors. 03	APP
8	SESSIONS CASE	101973/2019	The State of Maharashtra - Bhandup Police Station Vs Kavita Amit Bhattachari @ Soniya Shyamal Bala and others 01	APP
9	SESSIONS CASE	101992/2019	The State of Maharashtra - Wadala Policie Station Vs Farhan Irfanahmed Ansari and Others 03	APP
10	SESSIONS CASE	100057/2020	The State of Maharashtra - Wadala T.T. Police Station Vs Fajul Rehman Qureshi @ Captan Qureshi	APP
11	SESSIONS CASE	100074/2020	The State of Maharashtra - Dharavi Police Station Vs Safique Rafique Khan @ Adi	APP

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12	SESSIONS CASE	100152/2020	The State of Maharashtra - Nirmal Nagar Police Station Vs Rajesh Kumar Girijamani Tiwari and other 01	APP
13	CRI M A	101013/2020	Sagar Rajaram Chavan in BA 1324/2020 ---- Applicant Vs The State of Maharashtra - Kalachowky Police Station --- Respondent	B. T. Tangsali
14	CRI BAIL APPLN	101643/2020	Ritik Vinodkumar Sunariya --- Applicant Vs The State of Maharashtra - Kalachowki Police Station --- Respondent	Jitendra B. Mishra
15	SESSIONS CASE	100739/2019	REPORT The State of maharashtra - Shivaji park police Station Vs R. Gopinathan G.N. Ramchnadran	PP
16	SESSIONS CASE	100413/2005	DORMANT FILE State Vs Mintu@ Kamal Hasan Najrul Kazi	D.G.P